

R.O.C.No.11499-A/2016-B2

DISTRICT JUDGE,
PROMOTION & POSTING

NOTIFICATION No. 36 / 2016

In partial modification of the orders issued in High Court's Notification No.32 / 2016, dated 22.03.2016, the following revised order is issued :

Tmt. J.Shanthi, Senior Civil Judge, Sub Judge, Tiruvallur, who has been promoted as District Judge(Entry Level) on adhoc basis, in the Tamil Nadu State Judicial Service under 65% Quota vide G.O.(D) No.73, Public (Special.A) Department, dated 02.03.2016 is posted as XVIII Additional Judge, City Civil Court, Chennai in the existing vacancy.

(This cancels the order of posting issued in respect of aforesaid Officer, vide Serial No.3 in Part – III of the High Court's Notification No.32/2016, dated 22.03.2016)

HIGH COURT, MADRAS.
DATED: 23.03.2016.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Promotion, Transfer and Postings – relieving and joining instructions issued – partial modification - revised instructions – Issued.

Ref: 1. High Court's Notification No. 32 / 2016 dated : 22.03.2016.
2. High Court's Official Memorandum in R.O.C.No.11499-A/2016-B2, dated 22.03.2016.
3. High Court's Notification No. 32 / 2016 dated : 23.03.2016.

I

In partial modification of the relieving and joining instructions issued in the High Court's Official Memorandum in R.O.C.No.11499-A/2016-B2, dated 22.03.2016, the following revised instructions are issued :

Tmt. J.Shanthi, Senior Civil Judge, Sub Judge, Tiruvallur, who has been promoted and posted as XVIII Additional Judge, City Civil Court, Chennai in the High Court's Notification cited above, on relief from the post of Sub Judge, Tiruvallur is required take charge of the post of XVIII Additional Judge, City Civil Court, Chennai, immediately, without fail.

II

The relieving and joining instructions issued in respect of Tmt. S.Meenakumari, Thiru S.Jawahar and Tmt.V.Sofana Devi, vide High Court's Official Memorandum second cited is treated as cancelled for the present. They are required to continue to function in their respective present posts, until further orders.

The relieving and joining instructions in respect of Tmt. S.Meenakumari, Thiru S.Jawahar and Tmt.V.Sofana Devi, will be issued later.